

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 301/TT/2013

- Subject : Determination of transmission tariff for the 2009-14 tariff period for
1) 400 kV 125 MVAR Bus Reactor at 765 kV Indore sub-station along with associated bays, **2)** 400 kV 125 MVAR Bus Reactor-I and Bus Reactor-II at 765 kV Gwalior Sub-station along with associated bays **3)** 765 kV D/C Jabalpur Pooling station- Bina Ckt-I with 240 MVAR Switchable Line Reactors and associated bays **4)** 765 kV D/C Jabalpur Pooling Station- Bina Ckt-II with 240 MVAR Switchable Line Reactors and associated bays under "Transmission System for Phase-I Generation Projects in Orissa Part-C" in Western Region.
- Date of Hearing : 27.1.2016
- Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Power Grid Corporation of India Limited
- Respondents : GMR Kamalanga Energy Limited and 14 others
- Parties present : Shri Piyush Awasthi, PGCIL
Shri A.M Pavgi, PGCIL
Shri P.V Nath, PGCIL
Shri Mohd Mohsin, PGCIL
Shri M.M Mondal, PGCIL
Shri Rakesh Prasad, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri Subhash C Taneja, PGCIL
Shri S.K Venkatesan, PGCIL

Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for **1)** 400 kV 125 MVAR Bus Reactor at 765 kV Indore sub-station along with associated bays, **2)** 400 kV 125 MVAR Bus Reactor-I and Bus Reactor-II at 765 kV Gwalior Sub-station along with associated bays **3)** 765 kV D/C Jabalpur Pooling station- Bina Ckt-I with 240 MVAR Switchable Line Reactors and associated bays **4)** 765 kV D/C Jabalpur Pooling Station- Bina Ckt-II with



240 MVAR Switchable Line Reactors and associated bays under "Transmission System for Phase-I Generation Projects in Orissa Part-C" in Western Region.

- b) The investment approval of the project was accorded by Board of Directors of the petitioner vide Memorandum No. C/CP/Orissa Ph-I IPPs (Part-C) dated 17.3.2011, at an estimated cost of ₹256925 lakh, which included IDC of ₹16902 lakh (based on 3rd quarter 2010 price level). The scheme was approved in 29th Standing Committee meeting of Western Region held on 10.9.2009. The transmission system was later discussed and agreed for implementation in the 11th WRPC held in Raipur on 25.9.2011. RCE of the project dated 9.3.2015 is submitted, at an estimated cost of ₹31051 lakh, including IDC of ₹25897 lakh, based on August, 2014 price level.
- c) Additional capitalization for the 2009-14 tariff period for the said assets is ₹38.40 lakh, ₹174.22 lakh, ₹2866.73 lakh, ₹102.97 lakh, ₹485.50 lakh in 2013-14 for Asset-I, II, III(A)+IV(A), III(B) and IV(B) respectively .

2. The representative of the petitioner submitted that they will submit the RCE shortly.

3. The Commission directed the petitioner to clarify whether Asset-IV (B) is a line reactor or line reactor bays. The Commission also directed the petitioner to file a coloured SLD giving the details like assets covered in the project, in the petition, assets commissioned and assets yet to be commissioned in different colours. The petitioner was directed to submit the aforesaid information alongwith RCE, if any, on affidavit by 11.2.2016 with copy to respondents.

4. The Commission observed that in case the above information is not received within the specified date, the petition will be disposed on the basis of the information already available on record.

5. Subject to the above, order in the petition was reserved.

By order of the Commission

sd/-

V. Sreenivas
Dy. Chief (Law)

